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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 5/2004 in
OA No ~~134~~/2002

New Delhi this the 19th day of May, 2004

Hon'ble Shri Kuldip Singh, Member (J)
Hon'ble Shri S.K.Naik, Member (A)

Shri Bhanwar Singh
S/O late Shri Mam Raj,
resident of 27/921,
Param Shakti Bhawan,
West Ram Nagar, Sonapat (Haryana).

..Petitioner

(By Advocate Shri Subash Sharma proxy
counsel for Shri Gyan Prakash)

VERSUS

Shri Ajay Prasad,
Secretary to Govt.of India,
Ministry of Defence,
South Block, New Delhi.

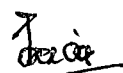
..Respondent

(By Advocate Shri Rajinder Khatter
proxy counsel for Shri Arun Bhardwaj)

O R D E R (ORAL)

(Hon'ble Shri Kuldip Singh, Member (J)

We find that the reliefs allowed have been
complied with and necessary order to that effect have
also been passed. Accordingly, nothing further survives
in this CP. The CP 5/2004 is dismissed and notice
discharged.


(S.K. Naik)
Member (A)


(Kuldip Singh)
Member (J)

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